

(c) if not, whether the Ministry would find the possibility and plan to make any departmental survey for these kinds of proposals which are supporting the economically backward people of the district?

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): (a) and (b) According to the New Industrial Policy announced in July, 1991, steel industry has been de-licensed and removed from the list of industries reserved for the public sector subject to certain locational restrictions. No industrial licence is, therefore, required for setting up steel plants and the entrepreneurs are free to set up such plants anywhere in the country except in the restricted locations.

As per information available in the Ministry of Steel no major steel investment has been proposed in the Mayurbhanj district in Orissa.

(c) The steel investor are free to decide location of the project, including in Mayurbhanj district, based on the techno-economic feasibility of their project. Ministry of Steel has no direct role in deciding the location of a steel project by a steel company.

Establishment of Steel Processing Units

†1371. SHRI SHREEGOPAL VYAS: Will the Minister of STEEL be pleased to state:

(a) whether SAIL has established steel processing units in different parts of the country during the last few years;

(b) if so, the details thereof, especially pertaining to Chhattisgarh; and

(c) if so, the details thereof?

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): (a) Yes, Sir.

(b) and (c) There are 10 nos. of Steel Processing Units (SPUs) for which SAIL Board has accorded "in-principle" approval and these are to be set up in different States viz. Bihar (Bettiah, Mahnar and Gaya), Madhya Pradesh (Hoshangabad, Ujjain and Gwalior), Assam (Guwahati), Uttar Pradesh (Lakhimpur), Jammu and Kashmir (Srinagar) and Himachal Pradesh (Kangra). The SPUs at Bettiah and Kangra have been accorded final approval by SAIL Board for implementation. There is no proposal at present for any Steel Processing Unit (SPU) to be set up in the State of Chhattisgarh.

Development of tourism in Uttar Pradesh

†1372. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of TOURISM be pleased to state:

(a) the funds allocated to Uttar Pradesh for tourism sector in the last three years by Government;

†Original notice of the question was received in Hindi.

(b) whether it is a fact that in view of the importance of tourism, the Centre will consider to make a plan to fully develop Agra, Mathura, Varanasi, Allahabad and Shravasti by declaring these areas as special tourism zones; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) Ministry of Tourism has sanctioned funds for tourism sector in the last three years to Uttar Pradesh as under:—

S.No.	Year	Number of Projects	Amount sanctioned
1.	2008-09	06	34.40
2.	2009-10	06	21.90
3.	2010-11	14	27.85
TOTAL		26	84.15

(b) and (c) Development, promotion, implementation and monitoring of tourism projects is primarily undertaken by the State Governments/Union Territories. However, Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects, which are complete as per scheme guidelines and prioritized in consultation with the State Governments/Union Territories and subject to submission of utilization certificates for funds released earlier under various schemes.

Considering importance of the places from Tourism point of view, Ministry of Tourism has sanctioned the following mega projects:

1. Development of Varanasi-Sarnath-Ramnagar circuit (Phase-I) for Rs. 7.86 crore in the year 2006-07 and (Phase-II) for Rs. 14.16 crore in the year 2008-09.
2. Development of Agra Mega project-circuit (Phase-I) for Rs. 17.82 crore in 2005-06 and 2006-07 and (Phase-II) for Rs. 19.76 crore in the year 2009-10.

A mega project for Development of Mathura-Vrindavan circuit has been identified/prioritized for the year 2011-12.

Khajuraho in Mega Destination Development Scheme

†1373. MISS ANUSUIYA UIKEY: Will the Minister of TOURISM be pleased to state:

(a) whether Government has received a proposal of including the world famous tourist place Khajuraho in Mega Destination Development Scheme; if so, when;

†Original notice of the question was received in Hindi.